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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.87/BB/ 2017	-	For non- compl-iance	621A	Mahalakshmi Real Estates and Investments Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
0	Arinash.13 9986054550	Petitioner	

Counsel for petitioner is present. He has filed withdrawal memo. Memo is recorded.
Permission is granted.

The petition is dismissed as withdrawn with liberty to file a fresh application if need
arises, vide separate order. Communicate the order to ROC.


MEMBER (J)


MEMBER (T)